

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 65 of 2019

IN THE MATTER OF:

Mrs. C. Valli Narayan

...Appellant

Vs.

**C. Krishniah Chetty and Sons Pvt. Ltd.
& Ors.**

...Respondents

Present:

For Appellant: Mr. P. Nagesh, Mr. Mohit Chadha and Mr. Kshitij Parashar, Advocates.

For Respondents: Mr. Mandeep Kalra and Mr. Nishant Shankar, Advocates for R-1, 10.

Ms. Meenakshi Arora, Sr. Advocate with Mr. Sandeep Narian, Advocate for R-2 & 7.

Mr. Ankur S. Kulkarni, Advocate for R-8.

Mr. Balaji Subramanian, Advocate for R-9.

Mr. Nitesh Srivastava, Advocate.

ORDER

(Through Virtual Mode)

11.02.2021: Learned Counsel for the Appellant and Respondents are present.

Learned Counsel for the Respondent Nos. 1 & 10 submitted that he has filed the I.A. vide Diary No. 9910110 through e-mail.

Learned Counsel for the Respondent Nos. 1 & 10 may file the hard copy of the I.A within two weeks.

List the Case under the heading 'For Hearing' on **24th and 25th March, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**